

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:23
ANSWERED ON:06.08.2013
RELIEF MEASURES IN UTTARAKHAND .
Bundela Shri Jeetendra Singh;Dhotre Shri Sanjay Shamrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a major disaster had struck several districts of Uttarakhand in the month of June 2013 due to heavy rains and flash floods in the region;
- (b) if so, the districts affected along with the estimated loss of life and property including the number of persons killed/ injured, declared missing and the names of the States/ UTs to which they belonged;
- (c) the agencies involved in the rescue operations and the total number of persons rescued, agency-wise;
- (d) the relief amount provided by the Union Government and other State Governments to Uttarakhand so far; and
- (e) whether several Central agencies had forewarned the State Government of Uttarakhand regarding the impending disaster and if so, the details thereof and the measures taken/ proposed to be taken by the Government for rehabilitation of the people affected by the disaster?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 23 FOR 06.08.2013.

(a) Yes, Madam.

(b) All the 13 districts of Uttarakhand were affected by the disaster. As per information received from the State Government of Uttarakhand, the extent of damages is as follows:

No of Districts affected 13

No. of villages affected 1603

No. of Human lives lost 580

No. of bodies recovered 249

No. of Injured persons 4473

No. of missing persons 5474 #

Livestock lost 9470

No. of Houses Damaged 4726

Pilgrims stranded at various places All the pilgrims have been evacuated

No. of persons rescued to safer places 1,08,653

Figures are provisional.

Missing persons belong to the States of Uttar Pradesh, Madhya Pradesh, Uttarakhand, Rajasthan, Delhi, Maharashtra, Gujarat, Haryana, Andhra Pradesh, Bihar, Punjab, Jharkhand, West Bengal, Odisha, Chattisgarh, Karnataka, Tamilnadu, Jammu & Kashmir, Assam and Puducherry.

(c) The following agencies gave support to the efforts of the State Government:

i. NDRF deployed 14 teams and rescued 9,502 persons.

ii. ITBP has deployed about 1,200 personnel and rescued 33,009 persons.

iii. IAF has deployed about 45 helicopters for the operation and rescued 23775 persons. IAF carried out 3470 sorties.

iv. Indian Army has deployed 8,000 personnel including 150 Special Forces and rescued 38,750 persons. 12 army helicopters were deployed. Army carried out 737 sorties. Besides, 20 civil aircrafts were also utilized in the operations and evacuated about 12,000 persons.

v. Nehru Institute of Mountaineering, Uttarkashi formed 5 rescue teams of 20 instructors and local youth evacuated more than 6500 stranded persons.

(d) The Government of India has released an amount of Rs. 145 crore from State Disaster Response Fund on 20th June 2013. In addition, GOI has released an amount of Rs. 250 crore on an 'on account' basis from the National Disaster Response Fund on 19th July 2013. With regard to relief amount provided by the other State Governments to Uttarakhand, a total of Rs. 98 crore has been received by Uttarakhand Government, of which Rs. 25 crore was from Uttar Pradesh and Rs. 10 crore each from Andhra Pradesh, Delhi and Haryana.

(e) According to available information, IMD had issued general warnings for isolated heavy to very heavy rains on 15th and 16th June 2013 in the State of Uttarakhand. Accordingly, the State Government issued advisories to all the concerned districts. Announcements were made by Police personnel stationed at Kedarnath, Rambada and Gaurikund alerting general public. The district administration stopped the further movement of pilgrims from Rishikesh to higher reaches.

An Inter Ministerial Group has been set up by the Central Government to look into action plan for supporting rehabilitation and reconstruction efforts in Uttarakhand through involvement of various Central Agencies.